

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 5811
TO BE ANSWERED ON 10.04.2017**

**ADMISSION OF POOR STUDENTS IN
KENDRIYA VIDYALAYAS**

5811. DR. P. VENUGOPAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is true that the Government is considering to evolve a two or three slab income group to facilitate and ensure that the economically poorest students get priority over others for admission in Kendriya Vidyalayas;
- (b) whether it is also true that the proposal being mooted is for the special dispensation quota provided to Members of Parliament; and
- (c) if so the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) Admissions in Kendriya Vidyalayas (KVs) are decided on the basis of Kendriya Vidyalaya Sangathan (KVS) Admission Guidelines giving priority to wards of transferable Central Government employees. It does not have any income slab as criterion for deciding admissions. However, as per provisions of Right of Children to Free and Compulsory Education (RTE) Act, 2009 KVS already provides for reservation of 25% seats in class-I at entry stage to the children belonging to SC / ST / OBC non creamy layer / EWS / BPL and differently abled children taken together.

(b) & (c) Keeping in view the needs of low income groups of the society, the Hon'ble Members of Parliament have been requested to recommend only those children whose parents have an annual income below Rs. 5 lakhs, for consideration for admission in the KVs under their special dispensation quota.
